NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

CA 89, 90 & 206 of 2017 in CP No.25/241/HDB/2017
Hyderabad Securities and Enterprises Limited
Enness Capitals Private Limited
Hyderabad Securities and Enterprises Limited
241

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. S. V. MAM A KOR ISHMA	Adv.	9842405691	Sam
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Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y- SURYANARAYANA	counsel for R-14 to 17	Surya corporate lawyer (2)	J. Jaier
Dirag Rate	Course for 1803, 130	2001. (2005) 2001. (2005) 2001. (2005)	

ORDER

Heard Dr.S.V.Ramakrishna, Learned Counsel for the Petitioner and Mr.Y.Suryanarayana Durga along with Ms.Divya Datla Learned Counsels for the Respondent.

At the request of all the parties, case is posted to 04.01.2018.

MEMBER (Technical)

MEMBER (Judicial)

Seshu